

क्रम संख्या 1 तथा 2 में उल्लिखित स्थानों के डिपो निर्माण कार्य पूरा होने पर कार्य शुरू कर देंगे। दूसरे डिपोओं के सम्बन्ध में अभी स्थान अलट नहीं किये गये हैं। आशा है क्रम संख्या—5 में उल्लिखित केन्द्र से कालीबाड़ी कम्प्लेक्स की पुनर्विकास योजना के अन्तर्गत आने वाले जे तथा अन्य ब्लकों के रिहायशी क्वार्टरों की आवश्यकताएँ पूरी हो जायेंगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b) Mother Dairy proposes to open additional milk booths in the following Government colonies:

- (1) B Avenue, Sarojini Nagar.
- (2) Behind Community Centre, Lodhi Colony.
- (3) Behind Dayal Singh College, Pragati Vihar, Lodhi Road.
- (4) Sector—1, Mehrauli-Badarpur Complex.
- (5) Near Electric Sub-Station on the road linking Scindia Road and Kali Bari Marg.

Booths at sites at Serial No. 1 and 2 will be commissioned on completion of construction. In respect of the others, the sites are yet to be allotted. It is likely that the site referred to at Serial No. 5, will cater to the requirements of the residential quarters in 'J' block and other blocks under redevelopment scheme of Kali Bari Complex.]

Expansion of Crossbar Telephone Factory at Rae Bareilly

2536. SHRI NARASINGHA PRASAD NANDA:
SHRI DINESH GOSWAMI:

SHRI PRAKASH MEHROTRA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Chief of the Telecommunication Division of the World Bank had written to the Government of India with regard to the expansion of the Crossbar telephone factory at Rae Bareilly; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) No, Sir. The Chief of the Telecommunication Division of the World Bank had not written to the Government of India against the expansion of the crossbar telephone factory at Rae Bareilly. However, he had drawn the attention of the Government of India to the increasing trend for the use of electronic switching systems in the world and suggested that the Government should take an early decision on selection and production of electronic system rather than embark on production of a new crossbar system.

(b) The Government has since taken a decision to expand the Rae Bareilly factory to manufacture 200,000 lines of crossbar exchange equipment according to the Indian crossbar design. It has also been decided to proceed with proposals to set up two new factories of 500,000 lines capacity each to manufacture electronic exchange equipment.

Government's Assistance to Nehru Yuvak Kendras

2537. SHRI PRAKASH MEHROTRA: Will the Minister of EDUCATION be pleased to refer to reply to Unstarred Question No. 1348 given in

the Rajya Sabha on the 3rd December, 1980 and state:

(a) the annual assistance being provided by the Government to the Nehru Yuvak Kendras functioning in the country;

(b) whether there is any proposal to increase the number of the Nehru Yuvak Kendras and if so, the details thereof; and

(c) what is the machinery to ensure that the funds provided to these Kendras by the Centre are utilised properly?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) Every Nehru Yuvak Kendra is allocated funds @ Rs. 82,000 per annum for meeting the establishment expenses and the expenditure on organization of regular programmes and activities. Such of the Nehru Yuvak Kendras as are organizing programmes for promotion of adult education are also allocated funds @ Rs. 1,300 per Chetana Sangh/adult education centre per annum.

(b) Yes, Sir. It is proposed to cover all the revenue districts in the country by Nehru Yuvak Kendra each by the end of the Sixth Five Year Plan.

(c) Expenditure on various programmes organized by the Kendras is incurred in accordance with the guidelines issued by the Ministry and payments in respect of expenditure claimed by the Nehru Yuvak Kendras are made after applying usual treasury checks. The District Organizing Committees headed by the District Collectors and the State Organizing Committees under the Chairmanship of Minister in-charge/Secretary of Department of Education/Youth Services are expected to approve the programmes and to review periodically the performance of the work of the Kendras. In the Ministry, performance is monitored through periodical reports and returns.

1464 RS-8.

Delay in providing Telephone connection

2538. SHRI S. KUMARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a telephone O.B. No. 11591972 dated 8th July, 1980 was sanctioned and till the end of October, 1980 nothing was done to give the connection;

(b) whether it is a fact that when the applicant contacted the authorities, they would not take steps to either get the sanctioned letter from Narayana to Janpath nor Janpath authorities would send the file to Narayana;

(c) whether his attention has been drawn to a letter published in Hindi Daily 'Sandhya Times' of 22nd October, 1980;

(d) if so, whether any steps have been taken against the concerned authorities for delaying the sanctioned telephone;

(e) if so, the details in this regard; and

(f) when the telephone connection has been given?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Order No. 11591972 dated 8-7-1980 was issued for installation of telephone but the phone could not be opened as the party applied for a change of address on 23-3-1980.

(b) No, Sir.

(c) The department is aware of the letter published in the newspaper.

(d) The delay in installation was as a result of the application for change of address where the telephone was to be installed. The party was registered under Rajouri Garden Exchange and the new address was under Karol Bagh Exchange. As such, the O.B. order for the installation could not be acted upon without completion of the requisite formalities and entries in the proper